

**RESERVE BANK OF INDIA**

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### **Reserve Bank cancels Certificate of Registration of BAPL Finance and Investment Limited, Agra**

The Reserve Bank of India, has on October 31, 2005 cancelled the certificate of registration issued to BAPL Finance and Investment Limited, having its registered office at 11-KM Mile Stone, Atorni, Agra-282 007, Uttar Pradesh for carrying on the business of a non-banking financial institution as the company has opted to exit from the business of non-banking financial institution.

Under powers conferred by Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of non-banking financial company. The business of a non-banking financial institutions is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

**P.V.Sadanandan**  
**Manager**

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